

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:2463  
ANSWERED ON:27.08.2012  
ACTION AGAINST OFFICIALS  
Shekhar Shri Neeraj;Singh Shri Yashvir

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether the Central Vigilance Commission has recently recommended action against a number of officials found guilty for corruption charges under his ministry;
- (b) if so, the details thereof; and
- (c) the action taken thereon by the Government?

**Answer**

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) to (c): Whenever a complaint is received from Central Bureau of Investigation, Central Vigilance Commission (CVC), other Departments and general public etc., the same is examined in the Ministry and if necessary, advice of CVC is sought on initiation of disciplinary proceedings. On the basis of CVC's advice, with the approval of competent authority, further action, if required, is taken as per relevant rules. Action against the officials found guilty for corruption charges is taken thereafter.